

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	Hearing	433(e)	Encarta Pharma Pvt. Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Karjunaiah 91417441762	petitioner	MS
	Anandhan.T 9986060468	Respondent	MS

Counsel for petitioner is present. Counsel for respondents is also present. Objections are already filed by the counsel for respondents. Counsel for petitioner requested time to inform the Tribunal the name of IRP to be appointed in the event of admission of the petition.

List it on 10.08.2017.

MEMBER (J)